

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/195(CHE)/2021
NAME OF THE PETITIONER(S) : I Bulding Automation Pvt. Ltd
NAME OF THE RESPONDENT(S) : Women's Centre and Hospital Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: None for the Petitioner.

Ms. S.P. Arthi, Ld. Counsel for the Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

There is a status quo order of Hon'ble High Court. Matter is not yet listed before the Hon'ble High Court.

List the petition awaiting orders on **20.06.2024**.

Sd/-

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs